# Moderate)

# **Declaration of Assets and Liabilities**

Year: 2023-24

I, Bikram Kumar, Son of Birendra Prasad, aged 28 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Assistant Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

|         | Sr.<br>No. | Description   | Self  | Spouse<br>Name<br>Nibha kri. | Dependant-1<br>Name<br>Birendra Prasad | Dependant-2<br>Name<br>Kanti Devi | Dependant -3 Etc. Name |
|---------|------------|---|---|------------------------------|--|-----------------------------------|------------------------|
|         | (i)        | Cash  | 10,000/-  | 8,000/-                      | 3,000/-                                | 2,000/-                           | NIL                    |
|         | (ii)       | Deposits in Bank,   | 1.SBI   | 2000/-                       | 1. UBI                                 | 1. MBGB                           | NIL                    |
|         |            | Financial   | A/c-31975944199   |                              | Amount-                                | Amount-                           | 1.6                    |
|         | 200        | Institutions And  | Amount Rs.26,430/-  |                              | Rs.2000/-                              | Rs.2500/-                         |                        |
| 00      |            | Non-Banking   | 2. PPBL   |                              | 2. Axis Bank                           | 2.7                               |                        |
| NP 110  |            | Financial   | A/c-919852907774  |                              | Amount-                                |                                   |                        |
|         | -          | Companies   | Amount-Rs. 1000/-   |                              | Rs. 1000/-                             | . 11                              |                        |
| oBlosh. | (iii)<br>N | Bonds, Debentures and Shares in companies                             | NIL   | NIL                          | NIL                                    | NIL                               | NIL                    |
| 1943    | (iv)       | Other financial institutions, NSS, Postal Savings, LIC policies, etc. | SBI Life Smart<br>Swadhan Plus Series 2<br>Amount-23944/-<br>(Yearly) | NIL                          | NIL                                    | NIL                               | NIL                    |
| 09/02/2 | (v)        | Motor Vehicles<br>(details of make,<br>etc.)                          | Two Wheeler<br>BR-01EX-9713<br>Four Wheeler<br>BR-01FL-3918           | NIL                          | NIL                                    | NIL                               | NIL                    |
|         | (vi)       | Jewellery (give details of weight                                     | Gold- 30gm  | Gold-<br>50gm                | NIL                                    | Gold- 15 grm<br>Silver-50 grm     | NIL                    |
|         |            | and value)  |   | Silver-<br>80 gm             |  |                                   |                        |
|         | (vii)      | Other assets, such as values of claims/interests                      | FREEZE, WASHING<br>MACHINE, LED TV<br>Etc.                            | NIL                          | NIL                                    | NIL                               | NIL                    |

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

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# B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr.<br>No. | Description  | Self  | Spouse<br>Name(S)<br>Nibha Kri. |                           | Dependant-<br>2<br>Kanti Devi | Dependant-<br>3<br>Etc. Name |
|------------|--|---|---------------------------------|---------------------------|-------------------------------|------------------------------|
| (i)        | Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value   | Ancestral land<br>in village                                | NIL                             | Ancestral land in village | NIL                           | NIL                          |
| (ii)       | Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value   | Ancestral land in village                                   | NIL                             | Ancestral land in village | NIL                           | NIL                          |
| (iii)      | Buildings(Commercial<br>and residential)<br>-Location(s)<br>-Survey/door<br>number(s)<br>-Extent(Total<br>measurment)<br>-Current market value | NIL   | NIL                             | NIL                       | NIL                           | NIL                          |
| (iv)       | House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value   | 2177 Sqr.ft.<br>Kharanti, Obra,<br>Aurangabad<br>(Paternal) | NIL                             | NIL                       | NIL                           | NIL<br>Anna<br>(Patent       |
| (v)        | Others(Such as interest in property)   | NIL   | NIL                             | NIL                       | NIL                           | NIL                          |

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

| Sr.<br>No. | Description   | Name & Address of Bank/Financial Institutions(s)/Department(s) | Amount outstanding as on 08-02-2024 |  |
|------------|---|--|-------------------------------------|--|
| (a)        | (i) Loan from Banks   | SBI, BVM Branch, Patna   | Rs. 12,22,703/-                     |  |
|            |   | SBI, Gola Road, Patna (Car Loan)                               | Rs. 4,25,416/-                      |  |
|            | (ii) Loan from financial institutions   | NIL  | NIL .                               |  |
|            | (iii)Government Dues: (a) dues to departments dealing with government accommodation | NIL  | NIL                                 |  |
|            | (b) dues to departments<br>dealing with supply of<br>water                          | NIL  | NIL                                 |  |
|            | (c)dues to departments<br>dealing with supply of<br>electricity                     | NIL  | NIL                                 |  |

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|     | (d) dues to departments                       | NIL  | Lean departs NIL  |
|-----|---|--|-------------------|
|     | dealing with telephones                       |  |                   |
|     | (e) dues to departments                       | NIL  | en in departs NIL |
|     | dealing with government                       | The second secon |                   |
|     | transport(including aircraft and helicopters) | Arans Control  |                   |
|     | (f)Other dues, if any                         | NIL  | NIL               |
| (b) | (i)Income Tax including                       | INCOME TAX PAID- 63276/-   | NIL               |
|     | surcharge[Also indicate the                   | (ASSESMENT YEAR-2023-24)   |                   |
|     | assessment year upto                          |  |                   |
|     | which income Income Tax                       | PAN NO ENRPK4508M  |                   |
|     | Return filed. Give also                       |  |                   |
|     | Permanent Account                             |  | ne at a control   |
|     | Number(PAN)]                                  |  |                   |
|     | (ii)Wealth Tax[Also                           | NIL  | NIL               |
|     | indicate the assessment                       |  |                   |
|     | year upto which Wealth                        |  |                   |
|     | Tax Return filed.]                            |  |                   |
|     | (iii)Sales Tax[Only in case                   | NIL  | NIL               |
|     | of proprietary business]                      |  |                   |
|     | (iv)Property Tax                              | NIL  | NIL               |

### C. **Personal Detail**

Note:

GPF/CPF/PRAN No. :-110144056529 Gender Male Date of Birth 8 1 1 5 Class/Group B Cadre ASSISTANT SECTION **OFFICER** (BIHAR VIDHAN SABHA) Home District **AURANGABAD** 

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bikkam Kumar.

Name of Employee: BIKRAM KUMAR

Place: Patna. Designation: ASSISTANT SECTION OFFICER

Date: 08.02.2024 Department: Bihar Legislative Assembly Secretariat.

Please sign each page of the declaration. Asset declaration form must be in A4 size

white paper with computertyped (single side) in prescribed formate.

18:02:2024